

[*Translation*]

**Supply of Pig Iron to Industrial Units in  
Batala City of Punjab**

3287. SHRI BALWANT SINGH RAMOOWALIA:  
SHRI TEJA SINGH DARDI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there are a large number of industrial units in Batala city of Punjab which produce various kinds of goods on small scale by using pig iron;

(b) if so, whether the representatives of these small units had complained of shortage in supply of pig iron in the past few months;

(c) if so, whether Government have gone into these complaints; and

(d) if so, the time by which pig iron would be made available to these units so as to enable them to produce to their capacity?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) to (c). Yes, Sir.

(d) To supplement indigenous availability it is planned to import pig iron for which SAIL have placed orders with the Canalising Agency i.e. the Minerals & Metal Trading Corporation. It is expected that with the arrival of the imports, the availability position would considerably improve.

**STATEMENT CORRECTING REPLY TO  
USQ NO. 10241 DATED 9TH MAY, 1988  
RE INVESTMENT IN NEW PROJECTS  
BY RASHTRIYA CHEMICALS AND  
FERTILIZERS**

THE MINISTER OR STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE: Sir, I invite the attention of the House to the reply given to Unstarred Question No.10241 in this House on 9th May, 1988. In reply to parts (b) & (c) of the original reply for item (iii) under 'Projects' the following may be substituted:-

FOR

(iii) Production of 101 lakh tonnes per annum of Newsprint/Fine paper from Bagasse.

READ

(iii) Production of 1.01 lakh tonnes per annum of Newsprint from Bagasse.

The mistake was on account of typographical error which was inadvertently committed.

Although, the question was answered in the last week of the session, it could not be laid on the Table of the House during the same Session due to paucity of time.

I, therefore, crave the indulgence of the House to the extent mentioned above.

**12.00 hrs.**

[*Translation*]

SHRIMATI MEIRA KUMAR(Bijnor): Sir ten Bihari students of D.P. School have been beaten. They are now staying in Bihar Bhavan.

MR. SPEAKER: Give me in writing. I will get it verified.

(*Interruptions*)

SHRI YOGESHWAR PRASAD YOGESH (Chatra): That school is situated on Mathura Road. Ten students have been beaten. (*Interruptions*)

MR. SPEAKER: Please listen to me. Why do you not listen to me? What is the use of it, Sir? I have already asked you to give me in writing. I will get it verified, (*Interruptions*)

DR. G.S. RAJHANS (Jhanjharpur): It is reported in 'Times of India'. (*Interruptions*)

MR. SPEAKER: What is the use of speaking in this manner? If you give me in writing, I will get it verified.

12.01 hrs.

#### PAPERS LAID ON THE TABLE

[*English*]

**Notifications under National Dairy Development Board Act, 1987 and Essential Commodities Act, 1955. Review on working and Annual Report of National Seeds Corporation for 1986-87; Review on the working and Annual Report of Hindustan Packing Co. Ltd. Gujarat for 1985-87 etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 50 of the National Dairy Development Board Act, 1987:—

- (i) The National Dairy Development Board Officers (Appointment Pay and Allowances) Regulations, 1988 published in Notification No. DEL: NDDDB in Gazette of India dated the 9th March, 1988 together with errata thereto published in Gazette of

India dated the 13th May, 1988.

- (ii) The National Dairy Development Board Workmen (Appointment, Pay and Allowances) Regulations, 1988 published in Notification No. DEL:NDDDB in Gazette of India dated the 9th May, 1988 together with errata there to published in Gazette of India dated the 13th May, 1988.
- (iii) The National Dairy Development Workmen (Conduct, Discipline and Appeal) Regulation, 1988 published in Notification No. DEL: NDDDB in Gazette of India dated the 25th March, 1988 together with errata thereto published in Gazette of India dated the 13th May, 1988.
- (iv) The National Dairy Development Board Officers (Conduct Discipline and Appeal) Regulation, 1988 published in Notification No. DEL: NDDDB in Gazette of India dated the 25th March, 1988 together with errata thereto published in Gazette of India dated the 13th May, 1988.
- (v) The National Dairy Development Board (Amendment) Regulations, 1988 published in Notification No. SEC:AP: 46 SPP in Gazette of India dated the 14th June, 1988.
- (vi) Notification No. DEL: NDDDB.SPL. published in Gazette of India dated the 6th May, 1988 containing errata to the National Dairy Development Board (Administration of Funds, Accounts and Budget) Regulation, 1988 [Placed in Library. See No. LT-6410/88]

2. A copy each of the following notifications (Hindi and English versions) under sub-section(6) of section 3 of the Essential